



Government of Jammu and Kashmir
Agriculture Production Department
Civil Secretariat, Jammu/Srinagar

Notification,
Srinagar, the 19th August, 2025

S.O 210 .- In exercise of powers conferred by sub-section (2) of section 45 of the Indian Veterinary Council Act, 1984 and in supersession of S.O.298 dated 24th August, 2021, the Government hereby appoint 31st December, 2025 as the date on or before which applications for registrations shall be made to the registration Tribunal constituted vide Notification S.O. 236 dated 23rd July, 2020, read with S.O. 403 dated 24th November, 2021 and S.O. 217 dated 19.08.2025.

By order of the Government of Jammu and Kashmir.

Sd/-

(Shailendra Kumar), IAS

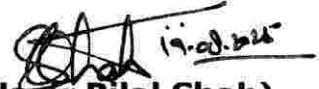
Principal Secretary to the Government
Agriculture Production Department

No.ASHF-AHOGAZ/16/2021(CC.38394)

Dated .08.2025

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New-Delhi.
2. Joint Secretary, Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry & Dairying, Government of India.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
4. Director, Archives, Archaeology and Museums, J&K.
5. Director, Animal Husbandry, Jammu/Kashmir.
6. Director, Sheep Husbandry, Jammu/Kashmir.
7. OSD to the Hon'ble Minister, Agriculture Production Department, Rural Development & Parichayati Raj, Cooperative and Election Department for kind information of Hon'ble Minister.
8. Private Secretary to Principal Secretary to the Government, Agriculture Production Department for information.
9. P.A to Special Secretary to the Government, Agriculture Production Department (Animal Husbandry).
10. Incharge Website, ASH&F Department.
11. Stock file (w.2.s.c).


(Nasir Bilal Shah)

Under Secretary to the Government